

(c) whether the Government have introduced any changes in the procedure for disinvestment so as to avoid such losses in future; and

(d) if so, the approved procedure for future disinvestment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (d). The information is being collected and will be laid on the Table of the House.

Agricultural Land Ceiling Act

2248. DR. AMRITLAL KALIDAS PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has sent any proposal to the Union Government seeking exemption under the Agricultural Land Ceiling Act to the land proposed to be used for horticulture purposes in the State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS) (SHRI RAMESHWAR THAKUR): (a) No proposal seeking exemption under the Agricultural Land Ceiling Act to the land proposed to be used for horticultural purposes has been received from the Government of Gujarat:

(b) and (c): Question does not arise.

Legislation for Arbitration

2249. SHRI ANKUSHRAO RAOSAHEB TOPE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to bring out a single comprehensive legislation on the law of arbitration in place of the existing one;

(b) if so, the details of the changes so proposed; and

(c) the factors which have weighed for taking such a decision?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): (a) to (c). Government is considering a proposal for enactment of comprehensive law on arbitration, taking into account the international thought on the subject.

Demolition by DDA

2250. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of URBAN AND DEVELOPMENT be pleased to state:

(a) whether several people died in during demolition of unauthorised encroachments/constructions under taken by DDA during the last six months;

(b) if so, the details thereof;

(c) the compensation paid to the families of the deceased; and

(d) the steps taken to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) The Delhi Police have reported that during the period 1.6.1994 to 30.11.94 two persons died during a major demolition programme undertaken by DDA on 24.11.1994 at New Ashok Nagar, Delhi.

(c) and (d): The information is being collected and will be laid on the Table of the Sabha.

Tour by Minister

2251. SHRI PURNA CHANDRA MALIK: Will the PRIME MINISTER be pleased to state:

(a) the number of days during this financial year the 'Minister of State in the Ministry of Personnel, Public Grievances and Pensions' went on tour within the country and outside, separately;

(b) the details of such tours;

(c) the expenses incurred in respect of each such tour;

(d) whether the expenses were borne by the Central Government budget; and

(e) if not, the source of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a). Minister of State for Personnel, Public Grievances and Pensions was on tour for 58 days within the country and for 26 days outside the country, during the current financial year.

(b) The Minister had made 20 visits within the country to Bangalore, Mangalore, Bombay, Jaipur, Abhedabad, Hyderabad, Goa, Calcutta, Port Blair, Guwahati etc. She made 4 visits outside the country as per details given below;

(1) Australia—from 14.4.94 to 23.4.94 as a part of delegation of Vice President.

(2) UK and Sweden—from 18.7.94 to 20.7.94 to UK for discussion with ODA authorities regarding support to new project for technical assistance to India and from 21st to 22nd July, 1994 to Stockholm for attending the meeting of Governing Council of the Society for International Development (SID).

(3) USA—from 6.10.94 to 13.10.94 for attending the meeting of Executive Committee of the Society for International Development (SID), discussion with UNDP authorities etc.

(4) Bangkok (Thailand)—from 24.11.94 to 26.11.94 for attending the meeting of a high level pannel of ESCAP.

(c) The total expenses incurred were Rs. 2,86,180/- for internal tours and Rs. 3,90,065/- for external tours, excluding the tour to Australia which was made as a part of Vice-President's delegation.

(d) Yes.

(e) Does not arise.

[Translation]

Employment to Adivaal People

2252. SHRI DATTA MEGHE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there is any proposal under consideration of the Government to provide employment to adivaal people belonging to hilly/forest areas of Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) No specific proposal has been received in the planning Commission for consideration.

(b) and (c). Do not arise.

Advance Warning System

2253. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have launched "Advance Warning System" to make the appointments at Board level in Public Sector Undertakings;

(b) if so, the number of Public Sector Undertakings in which the said appointments have been made during 1993-94;

(c) whether some appointments have also been made violating the seniority; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) A time schedule for initiating action to fill up Board level positions in Public Sector Undertakings well in advance of the occurrence of vacancy has been laid down since July, 1990.

(b) During 1.4.1993 to 31.3.1994, the Government approved appointments to 114 Board level positions in 69 Public Sector Undertakings.

(c) and (d) Board level appointments are on selection basis and seniority is not a criterion for such appointments.

[English]

British Business Team

2254. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

(a) whether any British Business team has visited India in November 1994 to discuss the areas of British investment in India;

(b) if so, the details thereof; and

(c) the areas in which investment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c). An 80 member business delegation led by the British Minister for Trade and Industry, Mr. Richard Needham, visited India in November, 1994 to participate in British Technology week events a part of Indo-British Partnership initiative and had both official as well as industry level discussions to explore areas having investment opportunities available in India. During these discussions the two sides indicated their keenness to participate in some key sectors like Power Generation, Telecommunications, Electronics, Banking, Auto Components, Roads & Bridges, Horticulture, Technical Training, Infrastructure Development, Coal Mining and revitalisation of Jute Industry etc.

[English]

Fertilizer Units in Gujarat

2255. SHRIMATI BHAVNA CHIKHALIA: SHRIMATI SHEELA GAUTAM: SHRI RAMESHWAR PATIDAR:

Will the Minister of CHEMICALS & FERTILISERS be pleased to state:

(a) whether certain fertilizers units have been closed down in the States;

(b) if so, the names and locations thereof;

(c) the reasons of their closure; and

(d) the facilities/assistance provided to these Units by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEANS DEVELOPMENT (SHRI EDUARDO FALERIO): (a) As per the available information, no major fertilizer unit is lying closed in Gujarat State.

(b) to (d): Do not arise.

Corruption in Poverty Eradication Programmes

2256. SHRI CHHEDI PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the alleged